

(14)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/641/(IB)/CB/2017
NAME OF THE PETITIONER(S) : JUARA IT SOLUTIONS PVT LTD
NAME OF THE RESPONDENT(S) : J TEHCTNOLOGIES INDIA LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. A.M. SATHYAN	Counsel for Respondent	
B. UDHAYA KUMAR	Cov	
2. Sandeep Kumar	For Special Creditor	

ORDER

Counsels for both the parties are present. Counsel for the Petitioner is directed to remove the defects that have been pointed out by the Counsel for the Respondent during the arguments. Matter is posted for final arguments. Counsel for the Respondent has also submitted the preliminary counter. The same is taken on record; copy of which has already been served to the other side. Counsel for the Petitioner prayed for time to serve the copy of the affidavit which has been filed for verifying the Application to the Counsel for the Respondent. Matter is posted for further hearing. Put up on 13.12.2017 at 10.30 A.M.

ghk

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MEMBER (JUDICIAL)